

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 21724/2022

(Arising out of impugned final judgment and order dated 18-04-2022
in CRR No. 3727/2018 passed by the High Court Of Judicature At
Allahabad)

VICKY @ IMRAN VARSI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 05-09-2022 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Poulami Das, Adv.(mentioned by)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 12.09.2022.

(INDU MARWAH)
COURT MASTER (SH)

(VIRENDER SINGH)
BRANCH OFFICER